

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 17 OF 2014 & IA NO. 23 OF 2014
& IA No. 1207 of 2018

APPEAL NO. 18 OF 2014 & IA NO. 24 OF 2014
& IA No. 1221 of 2018

APPEAL NO. 33 OF 2014 & IA NO. 51 OF 2014
& IA No. 1226 of 2018

APPEAL NO. 293 OF 2013 & IA NO. 390 OF 2013

APPEAL NO. 328 OF 2013 & IA NO. 432 OF 2013

APPEAL NO. 263 OF 2013 & IA NO. 353 OF 2013

Dated: 5th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matters of:

APPEAL NO. 17 OF 2014 & IA NO. 23 OF 2014
& IA No. 1207 of 2018

Maithon Alloys Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Ms. Anushree Bardhan for R-2

APPEAL NO. 18 OF 2014 & IA NO. 24 OF 2014
& IA No. 1221 of 2018

Jai Balaji Industries Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Ms. Anushree Bardhan for R-2

Mr. Rajiv Shnakar Dvivedi
Ms. Arti Dvivedi for SAIL & ACC

APPEAL NO. 33 OF 2014 & IA NO. 51 OF 2014
& IA No. 1226 of 2018

Impex Ferro Tech Ltd. **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Counsel for the Respondent(s) : Ms. Anushree Bardhan for R-2

APPEAL NO. 293 OF 2013 & IA NO. 390 OF 2013

Bhaskar Shrachi Alloys Ltd. **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Ms. Anushree Bardhan for R-2

APPEAL NO. 328 OF 2013 & IA NO. 432 OF 2013

Shyam Ferro Alloys Ltd. **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Ms. Anushree Bardhan for R-2

APPEAL NO. 263 OF 2013 & IA NO. 353 OF 2013

Bhaskar Shrachi Alloys Ltd. **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Counsel for the Respondent(s) : Ms. Anushree Bardhan for R-2

ORDER

Rejoinder, if any, to the reply on *IAs' for additional documents*, shall be filed by next date of hearing with advance copy to the other side.

List the matter on **22.11.2018**.

(S. D. Dubey)
Technical Member

js/kt

(Justice Manjula Chellur)
Chairperson